# GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 3682 ANSWERED ON 12/08/2025

#### **COMPLAINTS UNDER PMGSY IN UTTAR PRADESH**

### 3682. Adv Priya Saroj:

### Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of complaints received through public grievance portals or from State Governments regarding corruption, use of poor-quality materials or misreporting of completion status in road projects under the Pradhan Mantri National Employment Guarantee Scheme (PMGSY) in Uttar Pradesh during the last three years;
- (b) the number of complaints that have been investigated and resolved and the number of complaints remain pending;
- (c) the list of road development and upgradation projects in Uttar Pradesh, especially in Jaunpur district, that have been delayed beyond their original completion deadlines; and
- (d) the details of cost escalation in these projects and the reasons for such delays?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN)

(a) & (b): Under the Pradhan Mantri Gram Sadak Yojana (PMGSY), no specific complaints related to corruption, use of substandard materials, or misreporting of completion status of road projects have been received in respect of the State of Uttar Pradesh through the Public Grievance portals viz Centralized Public Grievance Redress And Monitoring System (CPGRAMS) as informed by the State. The State informed that during the last three years, a total of 3,223 general complaints-primarily about demands for new road construction-were registered on the Public Grievance Portals. All these complaints have been duly examined and disposed of.

In addition, a total of 7,031 complaints have been received through the "Meri Sadak" Mobile App, which serves as a dedicated citizen feedback platform under PMGSY. This platform enables users to report issues such as slow progress of works, abandoned projects, and poor quality of roads or bridges, often supported with geo-tagged photographs. Out of these, complaints 2865 relate to poor quality, 1763 relate to road selection or alignment, 850 are about abandoned works, 630 are about slow pace of construction & 521 are about corruption related issue etc. These complaints were forwarded to State for resolution. Of the total complaints received on the "Meri Sadak" App, final responses for all the complaints have been provided except 3 complaints which are currently pending for resolution.

(c): Since its inception till date (07.08.2025), a total of 21,125 roads covering 77,425 km of road length and 18 bridges have been sanctioned under various interventions/verticals of the PMGSY in the State of Uttar Pradesh. Out of these, 20,946 roads spanning 75,348 km and 17 bridges have been completed.

In Jaunpur District specifically, 341 roads with a total road length of 1,194 km have been sanctioned, and all the works have been completed in full.

Further, all projects under PMGSY-I and PMGSY-II have been completed in the State. The timeline for completion of ongoing Road Connectivity Project for Left Wing Extremism Affected Areas (RCPLWEA) and PMGSY-III works has been extended to 31st March 2026.

(d): Under the PMGSY, the Central Government does not bear any cost overrun due to time overrun in completion of the projects.

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